No.C-30013/79/2015-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

HUDCO Vishala Building, Bhikaji Cama Place,
New Delhi, dated the 9/12/2016.

To
All Principal Chief Commissioners/Commissioners under CBEC,
All Directors General/Commissioners in charge in Directorate under CBEC.
DG (Vigilance).

Subject: Review of Mechanisms to ensure probity among Government Servants

Sir,

I am directed to invite your attention to the correspondence resting with this Office on the subject cited above and to say that a review meeting on the progress in the matter was held on 28.11.2016 under the Chairmanship of Cabinet Secretary. Member (Admn) has desired that the exercise for review of all cases be completed upto March, 2017 positively.

2. Member(A) has also desired that all field formations may submit Monthly Progress Report through DGHRD by 10th of the month i.e. December, 2016 so that the same could be apprised/included in the Monthly Report to be sent to DoPT.

Yours faithfully,

(B.Ginkhan Mang)
Under Secretary to the Govt. of India
Tel.No.011-26162673.

Copy for information & necessary action to:-

1. ADG(HRM-I), DGHRD (HRM-II), DGHRD, CBEC, Rajendra Place, New Delhi.
3. Shri Sanjeev Kr. Singh, Jt. Director(HRM), DGHRD, CBEC, Rajendra Place, New Delhi.
4. Webmaster, CBEC - With the request to upload the same CBEC’s website on priority basis.

(B.Ginkhan Mang)
Under Secretary to the Govt. of India